

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 205
IB-976/ND/2020

IN THE MATTER OF:

M/s. Arshiya Rail Infrastructure Ltd.

...PETITIONER

Vs.

M/s. Maple Logistics Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 20.11.2020
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Operational-creditor :

For the Respondent/ Corporate-debtor :

ORDER

No one is present at the time of hearing of the matter. In the interest of justice, matter is adjourned to 16.12.2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**